

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.121/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.46/2015
NAME OF THE COMPANY	GSR Textiles Private Limited
NAME OF THE PETITIONER(S)	G Srinivasa Rao
NAME OF THE RESPONDENT(S)	GSR Textiles Private Limited & (05) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.B. Raju for VS Raju for Respondent 1-5	Adv.		

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.B. Raju for VS Raju for R1-R5	Advocate	Vbraju1@gmail.com 9849120947	

Enclosed Order Sheet

Heard Shri V.B. Raju, Learned Counsels for the Respondent.

At the request of the Learned Counsel Post the case on 17.10.2017.

  
Member (T)

  
Member (J)